

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2454
TO BE ANSWERED ON AUGUST 03, 2023**

FUNDS UNDER PMAY-U

NO. 2454. MS. NUSSRAT JAHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds released to all States under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years, year-wise;**
- (b) the allocation of funds under the PMAY-U for the State of West Bengal;**
- (c) the details of projects applied, approved and executed under the PMAY-U since 2020 in the said State, district-wise; and**
- (d) the details of beneficiaries under the PMAY-U in the said State during the last three years, district and year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) : Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country. State/Union Territory (UT)-wise and year -wise details of Central Assistance sanctioned and released under PMAY-U during the last three years are at Annexure-I.

(b) & (c): Under PMAY-U, Central Assistance of ₹10,977.86 crore has been sanctioned for the State of West Bengal. District-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in the State of West Bengal under PMAY-U since the year 2020 are at Annexure-II.

(d): District-wise and year-wise details of houses sanctioned in the State of West Bengal under PMAY-U during the last three years are given at Annexure-III.

State/UT wise details of Central Assistance sanctioned and released during last three years (FY2020-2023) under PMAY-U

Sl. No.	Name of the State/ UT	Central Assistance Sanctioned and Released (₹ in Crores)		
		2020-21	2021-22	2022-23
1	Andhra Pradesh	2,417.09	2,464.92	6,098.84
2	Bihar	571.50	92.30	227.86
3	Chhattisgarh	689.95	389.13	698.43
4	Goa	36.95	7.98	8.56
5	Gujarat	3,029.14	4,099.44	3,975.39
6	Haryana	287.71	173.90	125.79
7	Himachal Pradesh	32.81	47.04	19.44
8	Jharkhand	535.15	258.32	300.22
9	Karnataka	1,089.87	533.48	1,141.07
10	Kerala	173.58	378.88	241.64
11	Madhya Pradesh	2,411.03	2,003.46	2,728.72
12	Maharashtra	3,689.51	3,380.40	3,851.58
13	Odisha	386.39	333.66	295.45
14	Punjab	506.41	255.88	349.88
15	Rajasthan	788.65	1,013.79	733.65
16	Tamil Nadu	1,575.24	1,578.91	709.48
17	Telangana	775.36	294.95	193.94
18	Uttar Pradesh	4,859.54	3,915.16	2,278.90
19	Uttarakhand	160.76	90.27	172.71
20	West Bengal	1,606.02	431.24	1,138.22
Sub- total (States) :-		25,622.66	21,743.11	25,289.78
21	Arunachal Pradesh	8.57	27.71	0.19
22	Assam	125.50	182.53	395.40
23	Manipur	99.94	0.14	98.82
24	Meghalaya	1.30	16.97	4.59
25	Mizoram	71.92	15.51	163.15
26	Nagaland	106.43	34.19	0.02
27	Sikkim	1.57	1.41	0.62
28	Tripura	233.95	63.44	58.70
Sub- total (N.E. States) :-		649.19	341.90	721.49
29	A&N Island (UT)	0.46	1.06	0.97
30	Chandigarh (UT)	9.18	3.49	3.18
31	DNH & DD (UT)	45.55	27.91	33.49
32	Delhi (UT)	144.15	46.85	66.52
33	J&K (UT)	131.54	44.37	79.31
34	Ladakh (UT)	0.43	4.44	0.07
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	37.10	17.61	23.49
Sub- total (UT) :-		368.41	145.73	207.03
Grand Total :-		26,640.26	22,230.73	26,218.31

District-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in the State of West Bengal under PMAY-U since the year 2020

Sl. No.	Name of the District	Houses Sanctioned (Nos)	Houses Grounded (Nos)*	Houses Completed (Nos)*
1	Alipurduar	1,791	2,421	1,124
2	Bankura	5,211	3,187	3,566
3	Birbhum	21,377	17,115	9,657
4	Cooch Behar	5,462	4,539	2,881
5	Dakshin Dinajpur	5,213	3,849	2,557
6	Darjeeling	8,895	7,931	4,841
7	Hooghly	22,265	17,876	15,908
8	Howrah	18,433	22,564	16,533
9	Jalpaiguri	7,872	8,202	2,217
10	Jhargram	786	320	869
11	Kalimpong	1,628	1,649	811
12	Kolkata	19,214	17,317	17,556
13	Maldah	5,608	4,403	2,954
14	Murshidabad	26,892	28,573	12,740
15	Nadia	20,324	16,872	12,485
16	North 24 Parganas	55,711	51,382	32,786
17	Paschim Bardhaman	14,208	8,046	9,041
18	Paschim Medinipur	11,495	9,671	7,113
19	Purba Bardhaman	9,100	7,153	5,079
20	Purba Medinipur	10,025	4,547	5,554
21	Puruliya	4,783	5,462	2,821
22	South 24 Parganas	17,399	10,555	7,767
23	Uttar Dinajpur	9,979	9,487	4,444
Total		3,03,671	2,63,121	1,81,304

*Houses grounded and completed/delivered during the period includes houses grounded for construction and completed which were sanctioned in preceding years.

District wise and year wise details of houses sanctioned for beneficiaries in last three years in the State of West Bengal under PMAY-U

Sl. No.	Name of the District	Houses Sanctioned (Nos)		
		2020-21	2021-22	2022-23
1	Alipurduar	1,408	344	39
2	Bankura	2,729	2311	171
3	Birbhum	12,126	8993	258
4	Cooch Behar	1,421	3972	69
5	Dakshin Dinajpur	1,773	3380	60
6	Darjeeling	3,892	4632	371
7	Hooghly	10,423	10698	1144
8	Howrah	5,218	12137	1078
9	Jalpaiguri	2,582	5189	101
10	Jhargram	79	686	21
11	Kalimpong	3	1623	2
12	Kolkata	9,929	5505	3780
13	Maldah	4,156	1319	133
14	Murshidabad	9,144	17549	199
15	Nadia	7,691	12310	323
16	North 24 Parganas	24,770	28233	2708
17	Paschim Bardhaman	3,553	10203	452
18	Paschim Medinipur	6,444	4770	281
19	Purba Bardhaman	4,823	3955	322
20	Purba Medinipur	308	9630	87
21	Puruliya	2,490	2195	98
22	South 24 Parganas	7,464	9412	523
23	Uttar Dinajpur	3,108	6827	44
Total		1,25,534	1,65,873	12,264